

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 318

IA-5084/2023 IA-4889/2023 IA-914/2024 IA-4378/2023 IA-6541/2023
Intervention.A84/2023 IA-5121/2023 IA-4531/2023 IA-1830/2024 IA-4546/2023
In
IB-237(ND)/2023

IN THE MATTER OF:

M/s. Experts Realty Professionals Pvt Ltd

.....APPLICANT/PETITIONER

Vs

Logix Infrastructure Pvt Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 09.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Gaurav Rana, Adv in IA-6541/2023.
Ms. Manisha Chaudhary, Adv in IA-4378.
Adv. Shrawan in IA-5121/2023.

For the RP : Mr. Rishi Singhal, Adv a/w Mr. Pawan Kumar RP

For the Sus. Board : Mr. Anurag Mishra, Advocate.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-5084/2023:-

Mr. Anurag Mishra, Learned Counsel appearing for the Suspended Board of Directors seeks further time to file Vakalatnama and reply affidavit. One week time granted as a last and final opportunity to file the same.

We may note that in the order dated 12.06.2024, it has been inadvertently mentioned that "Mr. Anurag Mishra, Learned Counsel appears for the Resolution Professional."

The said order 12.06.2024 shall be read as under:-

"IA-5084/2023:-

Mr. Anurag Mishra, Ld. Counsel appearing for Suspended Boards of Directors seeks time to file Vakalatnama and reply affidavit. One week time granted."

List the matter **25.07.2024.**

IA-4889/2023 IA-914/2024 IA-4378/2023 Intervention.A84/2023:-

The parties are directed to comply with the order dated 12.06.2024 within three days.

List the matter on **25.07.2024**.

IA-6541/2023:-

Due of paucity of time, we are not able to hear the matter today.

List the matter on **25.07.2024** for arguments.

IA-5121/2023:-

Learned Counsel appearing for the Respondent seeks time to file additional documents. One week time granted.

List the matter on **25.07.2024**.

IA-4531/2023:-

None appears for the Applicant. In the interest of justice, the matter is adjourned to **25.07.2024**.

IA-1830/2024:-

List the matter on **25.07.2024**.

IA-4546/2023:-

Due of paucity of time, we are not able to hear the matter today.

List the matter on **25.07.2024** for arguments.

**Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**